

**Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)**

Scrutiny List From 14-06-2021 To 14-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	676/2021	BAPPA SARKAR AND ANR	JAYDEEP KANTA BHOWMIK	05-07-2021	1.THE FORMAT OF AFFIDAVIT IS INCORRECT. 2.ADVOCATE WELFARE LOGO SHOULD BE ATTACHED PROPERLY IN THE VAKALATNAMA.
2	WPA	1075/2021	BHABANI PRASAD CHETTRI	PRAJWAL GURUNG	05-07-2021	1.PEN THROUGH OF THE LD. ADVOCATE IS REQUIRED AT PAGE NO. 1. 2.IMPROPER ADDRESSING OF THE HONOURABLE CHIEF JUSTICE IN THE PETITION. 3.PHONE NUMBER OF THE LD. ADVOCATE IS REQUIRED IN THE VAKALATNAMA. 4.ADVOCATE WELFARE STAMP IS MISSING IN THE VAKALATNAMA. 5.SOME ANNEXURES ARE ILLEGIBLE.

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